5 P.M.

MESSAGŁ FROM LOK SABHA

THE ESSENTIAL COMMODITIES BILL, 1955

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 133 of the Rules of Procedure and Conduct of Business in Lok Sabha I am directed to enclose herewith a

copy of the Essential Commodities Bill, 1955, as passed by Lok Sabha at its sitting held on the 22nd March 1955"

I lay the Bill on the Table.

THE VICE-CHAIRMAN (SHRI R. C. GUPTA). The House stands adjourned till 11 am. tomorrow.

The House adjourned at five of the clock till eleven of the clock on Wednesday, the 23ra March 1955.